## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 199/2017 O.A. No. 3213/2016 M.A. No.1160/2017

New Delhi, this the 25th day of May, 2017

## Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

- 1. Ganesh Kumar Aggarwal, (PGT Economics)
  Aged about 38 years,
  S/o Sh. Bhagwan Hari Goel,
  R/o 289/4, Bhudatt Colony,
  Balabhgarh, Faridabad,
  Haryana.
- Ms. Renu Rana,
  (TGT Sanskrit)
  Aged about 39 years,
  D/o Sh. Shyam Singh Rana,
  R/o House No. 10, 2<sup>nd</sup> Floor,
  Samrat Gali Khajoori Khas-110099.
- 3. Sh. Jitender Singh,
  (PGT English),
  Aged about 33 years,
  S/o Sh. Girraj Singh,
  R/o Village Darana PO Hassanpur,
  Tehsil Hodal, District Palwal-1221107.
- 4. Sh. Gajraj Singh,
  (PGT Political Science)
  Aged about 32 years,
  R/o Village Ahmadpur,
  Post Fatehpur Billoch,
  Tehsil Ballabgarj-121004.
- 5. Ms. Rachna,
  Aged about 29 years,
  (PGT Home Science),
  D/o Sh. Vinod Kumar Garg,
  R/o House No. 578,
  Village and Post Office Razapur,
  Ghaziabad-201002.

.. Petitioners

(By Advocate: Sh. Manish Kumar for Sh. M.A. Niyazi)

Versus

1. Shri M.M. Kutty,

Chief Secretary,

Govt. of NCT of Delhi

New Delhi.

2. Smt. Somya Gupta,

Director,

Directorate of Education

Govt. of NCT of Delhi,

Old Secretariat, Delhi.

.. Respondents

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for

the petitioners submits that the respondents have complied with

the orders passed by this Tribunal by passing a speaking order,

however, seeks liberty to question the said order.

2. Accordingly, the CP is closed and notices are discharged, with

liberty to the petitioners to challenge the orders now passed by the

respondents, in accordance with law. MA 1160/2017 also stands

disposed of. No costs.

(SHEKHAR AGARWAL) MEMBER (A)

(V. AJAY KUMAR) MEMBER (J)

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